

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1474 OF 2010

KARAN SINGH

Appellant (s)

VERSUS

STATE OF HARYANA & ANR.

Respondent(s)

(With office report)

Date: 22/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Mr. Neeraj Kumar Jain, Sr. Adv.
Mr. Rishi Malhotra, Adv.
Mr. Devashish Bharuka, Adv.

For Respondent(s) Mr. Manjit Singh, AAG, Haryana
Mr. Ramesh Kumar, Adv.
Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Neeraj Kumar Jain, learned senior counsel appearing for the appellant and Mr. Manjit Singh, learned AAG, Haryana alongwith Mr. Kamal Mohan Gupta, learned counsel appearing for the respondents.

Arguments concluded. Judgment reserved.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master